29.11.2011.

Hon'ble Justice Shri Alok Kumar Singh, Member (J) Hon'ble Shri S. P. Singh, Member (A)

Sri Dharmendara Awasthi, learned counsel for the applicant says that this contempt petition has become infructuous because the representation has been decided on 01.9.2011. Sri S. Verma, learned counsel for the respondents is present. He has nothing to say.

In view of the above, this contempt petition is dismissed

having become infructuous.

Member (A)

Member (J)

vidya

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